

for eri have already been established. Besides raising of mulberry plantation in 777 acres, augmentation of food plant for muga and eri have been 407 hectares and 96 hectares respectively. Under this programme Cooperative societies have been supplied with reeling machines for product development and diversification in muga sector. Assistance have also been provided to agencies for marketing of eri cocoons. In addition programmes have been undertaken for training of farmers, reelers and trainers.

Besed on the discussions held with the NE States, additional schemes have been formulated by the CSB to provide support for forward and backward linkages.

Pension to High Court Judges

2699. SHRI BALAI CHANDRA RAY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the grant of pension to High Court Judges recruited from the Bar is discriminated against Judges recruited from higher judicial services;

(b) if so, the reasons therefor;

(c) whether there is any proposal to remove the discrepancy; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Heavy Industry in U.P.

2700. SHRI BACHI SINGH RAWAT BACHDA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Heavy Industries set up in Uttar Pradesh;

(b) whether no heavy industry has been set up in the hilly region of the State so far;

(c) if so, the reasons therefor; and

(d) the steps proposed to be taken up by the Government to set up industries there?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) As on 31.3.1995, there were 17 Central Public Sector Undertakings having their registered Office in the State of U.P., which includes some PSUs under heavy industry namely, Bharat Pumps & Compressors Ltd., Bharat Yantra Nigam Ltd., Oil & Natural Gas Corpn. Ltd., Scooters India Ltd. and Triveni Structural Ltd. Besides, some PSUs located in other States under heavy industry are also having production unit in Uttar Pradesh.

(b) No, Sir. One each production unit of HMT. Ltd. and BHEL and registered Office of ONGC Ltd. are located in the hilly region of U.P.

(c) and (d). Does not arise.

[English]

Bank Credit to Industries

2701. PROF. P.J. KURIEN : Will the Minister of FINANCE be pleased to state :

(a) whether the share of small scale industries in the total bank credit has come down since 1991;

(b) if so, the facts thereof; and

(c) the steps being taken to remedy the situation?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The Reserve Bank of India (RBI) has reported that advances to small scale industrial (SSI) sector have almost continuously kept pace with the Increase in net bank credit since 1991 as will be observed from the data given below:

As on the last Friday of	Net bank Credit	Total SSI Advances	% of SSI advances to net bank credit
	(Rs. Crores)	(Rs. Crores)	
(Provisional)			
March 1991	105632.15	16782.99	15.88
March 1992	112160.42	17398.42	15.51
March 1993	132781.63	19388.09	14.60
March 1994	140713.82	21581.12	15.34
March 1995	169037.54	25842.80	15.39
March 1996	184390.76	29482.08	15.99

(c) RBI has reported that bases on the recommendations of the Nayak Committee it has simplified the procedure for providing credit to SSI units. All commercial banks have been instructed by RBI to sanction working capital limits of less than Rs. one crore to SSI units on the basis of 20% of their projected annual turnover. Banks have also been instructed to give preference to village industries, tiny industries and other small scale units in that order, while meeting the credit requirements of the SSI sector.

Letters from Members of Parliament

2702. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FINANCE be pleased to state :

(a) the number of letters received from Members of Parliament in the office of the Finance Minister during the month of September and October, 1995 about